

the same and when it is going to be fully implemented; and

(d) whether any category of employees have been left out from this interim benefit?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) With effect from the 1st December, 1965 and the 1st August, 1966 enhanced rates of dearness allowance were sanctioned to the employees as under:—

(i) *Employees on revised scales of pay as per Revision of Pay Rules, 1965:*

Range of pay	Existing D. A.	Revised D.A. From 1-12-65	With effect from 1-8-66
Rs.	Rs.	Rs.	Rs.
Below 110	38	41	47
110 and above but below 150	58	61	70
150 and above but below 210	76	78	90
210 and above but below 400	93	96	110
400 and above but below 1000	100	105	120

(ii) *Employees on pre-revised Scales of pay:*

Below 100	28	31	40
100 and above but below 110	28	31	42
110 and above but below 150	48	50	62
150 and above but below 160	56	58	70
160 and above but below 210	56	59	73
210 and above but below 300	73	76	90
300 and above but below 320	73 to 92	76 to 95	90 to 109
320 and above but below 330	93	96	110
330 and above but below 400	93	98	1103
400 and above but below 1000	100	105	12

In every case, the increase in dearness allowance have been more than the amount recommended in the interim recommendations of the Engineering Wage Board.

(c) Does not arise.

(d) No category of regular employees has been left out.

BHARAT HEAVY PLATES AND VESSELS PROJECT

*507. SHRI M. V. BHADRAM:
SHRI B. V. ABDULLA
KOYA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of persons employed by the Bharat Heavy Plates and Vessels Ltd., category-wise both at Delhi and at Visakhapatnam separately;

(b) the number of persons referred to in part (a) above, in each category belonging to local area where the factory is being constructed;

(c) whether there is a proposal to shift the head office from Delhi to Visakhapatnam; and

(d) if the answer to part (c) above be in the negative, what are the reasons for the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) A statement is laid on the Table of the House.

(c) Yes, Sir.

(d) Does not arise.

STATEMENT

Statement showing (a) the number of staff working in Delhi and in Visakhapatnam Offices and (b) the number of persons belonging to Andhra Pradesh and Other Places (The number of persons belonging to the local area where the factory is being constructed is not separately known).

(a) Number of Staff	Officers	Other staff	Total
Delhi Office	8*	21	29
Visakhapatnam Office	5†	15	20

(b) Number of persons belonging to Andhra Pradesh and other places—

Delhi Office:

Andhra Pradesh	Nil	2	2
Other places	8	19	27

Visakhapatnam Office:

Andhra Pradesh			
Other places	1	2	

*Out of the 8 Officers, four are on deputation from the Government of India and other organisations.

†Out of the five officers 2 are on deputation one from the State Government and the other from the Fertilizer Corporation of India.

MODERNISATION OF SILK MILLS

*508. SHRI A. G. KULKARNI:
SHRI M. M. DHARIA:

Will the Minister of COMMERCE be pleased to state the steps that are being taken by Government to modernise old silk mills?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): There are only two spun silk mills in India—one, at Channapatna in Mysore State, was established in 1936 and the other, at Jagi Road in Assam in 1962. 1500

spindles and accessories valued at Rs. 17.20 lakhs have been imported from Japan by the Government of Mysore to modernise the Government Spun Silk Mills, Channapatna. A provision of Rs. 20 lakhs has been made in the Draft Fourth Plan for modernisation of the Channapatna Mills. The machinery of the Assam Spun Silk Mill is new and does not need modernisation.

FOUNDRY FORGE PLANT IN ANDHRA PRADESH

*509. SHRI N. R. MUNISWAMY:
Will the Minister of INDUSTRIAL